

**F.No.01(01)/Roster/CESTAT/2016  
Customs, Excise & Service Tax Appellate Tribunal  
West Block-2, R.K. Puram, New Delhi - 66**

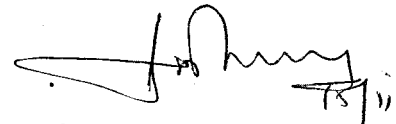
Dated: 15.11.2016

**ORDER NO. 158 of 2016**

Hon'ble President is pleased to partially modify the sitting notified vide order no. 150 of 2016 for CESTAT Ahmedabad to the extent indicated below :-

**On 18.11.2016 at 10.30 a.m.** Hon'ble Justice Dr. Satish Chandra, President and Hon'ble Sh. P. M. Saleem, Member (Technical) will hear Division Bench matters.

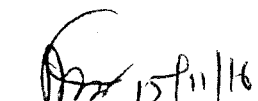
By Order



**(A. Mohan Kumar)  
Registrar**

Copy to:

SPS to Hon'ble President/Hon'ble Members/P.A. Registrar/ Dy.Registrar/ Asstt.Registrar /Bar Association/CDR/SDRs /Notice Board/ Website/Guard File/Office Copy.



**Dy. Registrar**